

**SPECIAL BENCH**

**ITEM NO.160**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.55/2023 IN CP No.51/ALD/2022**

**CORAM:**

**1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>J.B. TEST &amp; COMMISSIONING PVT. LTD. V/S M/S T. NAGAR &amp; CO.</b>
<b>UNDER SECTION</b>	<b>140(5) OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Vedant Agarwal Proxy for, Adv. *: For the Petitioner*

Sh. Vikas Tiwari with Sh. Kumar Deepraj,  
Sh. Abhinav Gaur, Ms. Arushi Rathore &  
Ms. Aditi Lekhi, Advs. *: For the Respondent*

Sh. Krishna Dev Vyas, Adv. *: For the RoC*

**ORDER**

Ld. Counsels representing the respective parties are present.

1. This being a Special Bench, at the request of the Ld. Counsels for both the parties, the matter is adjourned for further hearing on 5<sup>th</sup> September, 2024 before the Regular Bench.

*-Sd-*

**(Ashish Verma)  
Member (Technical)**

*-Sd-*

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

**18<sup>th</sup> July, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*